

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2014

DATE OF HEARING 05.11.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	715623/03	Opp. No. AMD-717434	M/s. Anchor Health & Beauty Care Pvt. Ltd., Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Choice Laboratories Pvt. Ltd., Unja	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	772718/30	Opp. No. AMD-225100	M/s. Mantora Oil Products Ltd., Kanpur / M/s. Taj Trade Mark Agency, Agra V/S M/s. Bawarchi Fast Foods Udaipur / Mr. Prakash Javaria, Udaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57
3.	872525/29	Rect. No. AMD-248362	M/s. Hindustan Sales, Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad V/S M/s. Mittal Oil Pvt. Ltd., Kekri / Mr. Prakash Javaria, Udaipur	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.

DATE OF HEARING 11.11.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	662133/03	Opp. No. AMD-716669	M/s. Remfry & Sagar, Gurgaon V/S M/s. Shashi Industries, Bhavnagar / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1787995/30	Opp. No. AMD-780604	M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5

DATE OF HEARING 12.11.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	715498/30	Opp. No. AMD-229539	M/s. Kirorimal Kashiram Marketing, Chennai / M/s. Delhi Registration Service, Delhi V/S M/s. Chaudhari Tea Bhandar, Palanpur / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	715496/30	Opp. No. AMD-229540	M/s. Kirorimal Kashiram Marketing, Chennai / M/s. Delhi Registration Service, Delhi V/S M/s. Chaudhari Tea Bhandar, Palanpur / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

3.	872133/30	Opp. No. AMD-228761	M/s. Amir Chand Jagdish Kumar (Exports) Ltd., Delhi / M/s. Delhi Registration Service, New Delhi V/S M/s. Hindustan Hing Supplying Co., Nadiad / M/s. Law & Prudence, Mumbai	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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DATE OF HEARING 13.11.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	594874/19	Opp. No. AMD-161530	M/s. Ratilal Kalyanjibhai Patel, Ahmedabad / M/s. Tradesafe, Jamnagar V/S M/s. Rajesh Lime Suppliers, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing On I. P.
2.	581202/05	Opp. No. AMD-186135	M/s. Combat Drugs Ltd., Hyderabad / M/s. Rao & Rao, Secundrabad V/S M/s. Paras Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 18.11.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	635382/25	Opp. No. AMD-192341	M/s. K & S Partners, New Delhi V/S M/s. Apoorva Suryakant Khandhar, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I.P.
2.	1847013/05	Opp. No. AMD-771428	M/s. Neon Laboratories Limited, Mumbai / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5

DATE OF HEARING 19.11.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	791444/29	Rect. No. AMD-246531	M/s. Raj Oil Mills, Mumbai / M/s. Kayser & Co., Mumbai V/S M/s. Rajmoti Industries, Rajkot / M/s. Union Trade Mark Company, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	792647/05	Opp. No. AMD-194094	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad V/S M/s. Welable Pharmaceuticals, Mehsana / M/s. D. C. Dani & Associates, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

3.	2092764/12	Opp. No. AMD-792074	M/s. Amarjit & Associates, New Delhi	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Tm-5
4.	2003321/30	Opp. No. AMD-791316	M/s. Amarjit & Associates, New Delhi	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Tm-5

DATE OF HEARING 20.11.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
2.	789461/25	Opp. No. AMD-186294	M/s. Mann Brothers, Banglore / V. Veeraraghvan & or Bagya Raghavan, Chennai V/S M/s. Raj Jay Fashions India, Ahmedabad / M/s. Indus, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1895118/06	Opp. No. AMD-788331	M/s. S. K. Trademarks Co., Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	1895047/35	Opp. No. AMD-788330	M/s. S. K. Trademarks Co., Delhi	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	604281/24	Opp. No. AMD-58935	M/s. Pathi Silk House, Bangalore / V. Veeraraghvan & or Bagya Raghavan, Chennai V/S M/s. Gayatri Suiting Private Limited, Bhilwara / M/s. G. S. Rihwani & Co. Mumbai	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on IP & main matter

DATE OF HEARING 25.11.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1306766/20	Opp. No. AMD-258540	M/s. Gautam & Company, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	2203407/06	Opp. No. AMD-797852	Mr. Jignesh K. Majithiya, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	1422442/30	Opp. No. AMD-714862	M/s. G. D. Bansal & Associates, Jaipur	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
4.	2053908/05	Opp. No. AMD-787529	M/s. G. D. Bansal & Associates, Jaipur	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

DATE OF HEARING 26.11.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	1297145/03	Opp. No. AMD-209106	Manisha Verma Advocate, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6
2.	616256/25	Opp. No. AMD-209137	M/s. Qmax Synthetics Private Limited, Mumbai / M/s. Jasani & Company, Rajkot V/S M/s. Qmax Appearals, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on IP & main matter
3.	856147/19	Opp. No. AMD-225342	M/s. Anchor Electronics & Electricals Pvt. Ltd., Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Asian Lime, Rajkot / M/s. Jasani & Company, Rajkot			
4.	1861821/29	Opp. No. AMD-786511	The Acme Company, New Delhi	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5

DATE OF HEARING 27.11.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
2.	511133/30	Opp. No. AMD-1035	M/s. American Dry Fruit Stores, Bombay / M/s. Legasis Partners, Mumbai V/S M/s. Navjivan Roller Flour & Pulse Mills Ltd., Panchmahal / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1813610/07	Opp. No. AMD-770982	M/s. Anand & Anand, New Delhi V/S M/s. Rattan Pump Corporation, Jaipur / Mr. G. D. Bansal Advocate, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
3.	570369/07	Opp. No. AMD-738031	M/s. Anand & Anand, New Delhi	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	2274489/22	Opp. No. AMD-802062	Mr. Sushant Singh, New Delhi	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
5.	1615939/42	Opp. No. AMD-743214	Mr. Parikshit Gandhi, Surat	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
